

**No. HCE 181/2019**

**High Court of Karnataka  
Bengaluru,  
Dated: 1<sup>st</sup> JULY 2020.**

**CLOSURE NOTIFICATION**

It is hereby notified to the Litigant Public / Learned Advocates / Party-in-person / Officers and Staff of the High Court of Karnataka, Kalaburagi Bench, Kalaburagi that, the Judicial / Non-Judicial / Administrative functions of the High Court of Karnataka, Kalaburagi Bench, Kalaburagi is hereby suspended from 01.30 p.m. today till 02.30 p.m. tomorrow for sanitization.

**BY ORDER OF HON'BLE THE CHIEF JSUTICE,**

**Sd/-  
(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL**

**To:-**

1. The Secretary to Hon'ble the Chief Justice,
2. The Private Secretaries to all the Hon'ble Judges,
3. The Registrar, Hon'ble Supreme Court of India, New Delhi,
4. The Registrar Generals of all the High Courts,
5. The P.A.s to All Registrars for information,
6. The Directors, Karnataka Judicial Academy / Bangalore Mediation Centre / Arbitration Centre, Bengaluru,
7. The Additional Registrar Generals, High Court of Karnataka, Kalaburagi Bench for necessary action,
8. The Additional Registrar Generals, High Court of Karnataka, Dharwad Bench for information,
9. Office copy.